

Annexure-1															
Spark Green Energy (Ahmednagar) Private Limited			Date of commencement of Liquidation:07.12.2022				List of Stakeholders as on: 28.03.2023								
<u>List of secured financial stakeholders (other than financial creditors belonging to any class of creditors)</u>															
(Amount in Rs)															
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent not claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification on	Remarks, if any
		Date of receipt	Amount claimed (In Crores)	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/ No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bank of India	1/24/2023	96,54,81,648	96,54,81,648	Secured	96,54,81,648	Yes	Note 1	N/A	34.03%	Nil	Nil	Nil	Nil	
2	Edelweiss Asset Reconstruction Company Limited	2/10/2023	1,63,09,61,266	1,63,09,61,266	Secured	1,63,09,61,266	Yes	Note 2	N/A	57.48%	Nil	Nil	Nil	Nil	
3	Saraswat Co-Operative Bank Limited	2/6/2023	24,09,17,705	24,09,17,705	Secured	24,09,17,705	Yes	Note 3	N/A	8.49%	Nil	Nil	Nil	Nil	
	<b>Total</b>		<b>2,83,73,60,619</b>	<b>2,83,73,60,619</b>		<b>2,83,73,60,619</b>				<b>100%</b>					

**Note 1- Security Interest of Bank of India**

**Principal:** First pari passu charge on the entire fixed assets and current assets of the company both present and future

**Collateral:** 1st pari passu charge on the following securities:

a) By way of assignment or creation of charge in favour of the Lenders of :

(i) all the right, title, interest, benefits, claims and demands whatsoever of the Company in the Project Documents, duly acknowledged and consented to by the relevant counter-parties to such Project Documents, all the amended, varied or supplemented from time to time;

(ii) all the rights, title, interest, benefits, claims and demands whatsoever of the Company in the Clearances:

(iii) all the rights, title, interest, benefits, claims and demands whatsoever of the Company in any letter of credit, guarantee, performance bond provided by any party to the project Documents & (iv) all insurance Contracts/Insurance Proceeds;

b) On the letter of credit /Escrow Account, Trust and Retention Account, Debt service Reserve Account and other reserves and any other bank accounts of the Company

c) By way of Pledge of shares held by the Sponsors in the share capital of the Company representing at least 29% of the total paid up equity share capital of the company. The shares to be pledged shall be free from any restrictive any contract/arrangement including shareholder agreement /joint venture agreement/ financing arrangement with regard to pledge transfer of the shares including transfer upon enforcement of the pledge.

d) Debt Service Reserve Account (DSRA) to be created with Axis Bank for an amount equal to one quarter instalment & interest to be adjusted as per repayment schedule.

**TL-11:(Exclusive charge to Bank of India)**

1) Additional 22% pledge of shares held by Spark Green Energy Ltd in the share capital of the company.

**Personal Guarantee** of Mr.Sunil Chawla , Mr. Sanjay Chawla and Mr. Amarlal Chawla

**Corporate Guarantee** of Spark Green Energy Private Limited

**Note 2- Security Interest of Edelweiss Asset Reconstruction Company Limited**

1.Pari-Passu first charge on the entire fixed assets and current assets of the company, both present and future. The approximate Fair value of Fixed assets is Rs.100,00,00,000/-(Rupees One Hundred Crores Only).

2.Pledge of shares held by the Sponsors in the share capital of the Company representing entire paid up equity share capital of the Company on pari- passu basis.

3.Pari-Passu first charges on the letter of Credit/Escrow Account, Trust and Retention Account, and other reserves and any other Bank accounts of the Company.

4.Personal Guarantees of Promoter Directors Mr. Sanjay Chawla and Mr. Sunil Chawla,

**Note 3- Security Interest of Saraswat Co-Operative Bank Limited**

1. First Pari- Passu charge on the entire fixed assets.

2. First Pari Passu charge on all that piece and parcel of lan as Plot No. B-4, Village- Shingewetukai, MIDC Newasa, Tal- Newasa, Ahmednagar- 414607 (admeasuring together with all building and structure thereupon)

4. Personal Guarantee of Mr.Sunil Chawla , Mr. Sanjay Chawla and Mr. Amarlal Chawla

5. Corporate Guarantee of Spark Green Energy Private Limited

